

HIGH COURT OF TRIPURA

AGARTALA

No.F.40(1)-HCT/Judl/Roster/2018/ 2278

08th March, 2018

NOTIFICATION

In partial modification of the extant Roster issued vide No.F.40(1)-HCT/Judl/ROSTER/2018/2094, dated 03.03.2018, it is hereby notified that henceforth, for listing of the Part-II (Hearing) matters, the **Headings** appended here-in-below below, shall be observed: -

B: Matters to be taken up by the Single Bench headed by Hon'ble the Chief Justice

Civil Cases (SB matters)

1.	WP(C)	Upto the year 2015 & 17	120
2.	ARB. P	All	Nil
3.	MAC. APP	All	115
4.	LA APP	All	96
5.	Tr. P (C)	All	Nil
TOTAL			331

C: Matters to be taken up by the Single Bench headed by Hon'ble Mr. Justice S. Talapatra

Civil Cases (SB matters)

1.	W.P (C)	2016	63
2.	RSA	All	114
3.	CRP	All	04
4.	RFA	All	35
5.	MFA (EC/WC)	All	17
6.	MFA/MFA (FA)	All	02
7.	FAO	All	01
8.	SAO	All	01
Sub Total			237

Criminal Cases (SB matters)

1.	CRL. A (J)	All	10
2.	CRL. A	All	51
3.	Tr. P (CRL)	All	Nil
4.	CRL. REV. P	All	85
5.	CRL. PETN	All	10
6.	CRL. LP	All	Nil
Sub Total			156
TOTAL (Civil & Criminal)			393

By order,

Sd/-

(A. DEBBARMA)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/2279-2307

08th March, 2018

Copy to: -

01. The Advocate General, State of Tripura, Agartala;
02. The President, High Court Bar Association, Agartala;
03. The Secretary, High Court Bar Association, Agartala;
04. The President, Tripura Bar Association, Agartala;
05. The Secretary, Tripura Bar Association, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
13. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
14. The Senior Protocol Officer, High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. The Deputy Registrar(s), High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
19. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
20. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
21. All the Assistant Registrars, High Court of Tripura, Agartala;
22. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
23. All the Superintendents, High Court of Tripura, Agartala;

24. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
25. The Court Master(s), High Court of Tripura, Agartala;
26. The Bench Clerk(s), High Court of Tripura, Agartala;
27. All the Bench Sections, High Court of Tripura, Agartala,
28. Notice Board of the Court-house; and
29. Order File.


REGISTRAR (JUDICIAL)